

**From,**

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 411 /JR(S)/2014 Dated: Allahabad: November 05, 2014**

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**Subject: Regarding nomination of judicial officers for 05 days  
“Managerial Effectiveness” Training Programme at IIM,  
Lucknow.**

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**Sir,**

With reference to your letter no. JTRI/Mang. Trg./14-2010 dated 29.09.2014 and letter dated 18.10.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A' for 05 days “Managerial Effectiveness” Training Programme scheduled from 10.11.2014 to 15.11.2014 at IIM, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**Joint Registrar(Judicial)(Services)**

**No. 411 (i)/JR(S)/2014 dated: November 05, 2014**

copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow with the request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
2. The District & Sessions Judges, Aligarh, Bareilly, Bijnor, Bulandshahar, Chitrakoot, Firozabad, Ghazipur, Gonda, Hathras, Jhansi, Jyotiba Phule Nagar, Kannauj, Lakhimpur Kheri, Lucknow, Meerut, Moradabad, Pilibhit, Pratapgarh, Ramabai Nagar, Rampur, Shahjahanpur and Varanasi with the request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. Sri Tej Bahadur Singh, Registrar, U.P State Public Services Tribunal, Lucknow with the request kindly to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Sri Arun Kumar Misra, Legal Adviser, Lucknow Development Authority, Lucknow with the request kindly to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial)(Services)**

**List-A**

**Management Training Programme for Judicial Officers at IIM, Lucknow**  
**(Under 13<sup>th</sup> Finance Commission Scheme)**  
**Duration: 10.11.2014 to 14.11.2014**

<b>Sl. No</b>	<b>Batch</b>	<b>I.D.</b>	<b>Name</b>	<b>Level of Officer</b>	<b>Place of Posting</b>
1.	2007	6552	Anil Kumar Verma	Special Judge (EC Act)	Shahjahanpur
2.	1985	5268	Dinesh Kumar Singh-II	Judge, Spl. Court, CBI	Lucknow
3.	1985	5269	Krishna Kumar-IV	Additional District & Sessions Judge	Lakhimpur Kheri
4.	2007	6553	Chandroday Kumar	Additional District & Sessions Judge	Pilibhit
5.	1985	5270	Ajai Kumar Srivastava-I	Principal Judge, Family Court	Bareilly
6.	1985	5271	Syed Fariduddin Ashraf	Principal Judge, Family Court	Ramabai Nagar
7.	1985	5273	Chandra Bhushan Singh	Spl. Judge (SC/ST, Pev. of Atroci Act)	Kannauj
8.	2007	6554	Devendra Singh	Additional District & Sessions Judge	Pratapgarh
9.	1985	5274	Chandra Shekhar Prasad	Additional District & Sessions Judge	Shahjahanpur
10.	1985	5275	Tej Bahadur Singh	Registrar, U.P. State Public Services Tribunal	Lucknow
11.	1985	5276	Ganesh Mohan Sharma	Additional District & Sessions Judge	Aligarh
12.	1985	5277	Surendra Pal Singh	Spl. Secy. & Addl. L.R. (Judicial), Government of U.P.	Lucknow
13.	1985	5278	Arun Kumar Misra	Legal Adviser, Lucknow Development Authority	Lucknow
14.	1985	5300	Vishesh Sharma	Additional District & Sessions Judge	Chandausi- Moradabad
15.	1985	5301	Mangal Prasad	Additional District & Sessions Judge	Meerut
16.	2003	6342	Smt. Nupur	Addl. Civil Judge(S.D.)/ACJM.	Ramabai Nagar
17.	2003	6508	Krishna Kumar-VI	Civil Judge, Senior Division	Chitrakoot
18.	2003	6509	Ranjeet Kumar	Additional Chief Judicial Magistrate	Ghazipur
19.	2003	6510	Vinay Kumar Singh-II	Addl. Civil Judge(S.D.)/ACJM.	Aligarh
20.	2003	6511	Rajat Verma	Addl. Civil Judge(S.D.)/ACJM.	Jyotiba Phule Nagar
21.	2006	1851	Rahul Singh-II	Additional Civil Judge (Junior Division)	Firozabad
22.	2006	1853	Prabodh Kumar Verma	Civil Judge, Junior Division	Garotha- Jhansi
23.	2006	1877	Vijay Kumar-IV	Additional Civil Judge (Junior Division)	Khurja- Bulandshahar
24.	2006	1854	Kamal Singh	Civil Judge, Junior Division	Sadabad-Hathras
25.	2006	1855	Prashant Kumar-II	Civil Judge, Junior Division	Nawabganj-Bareilly
26.	2006	1857	Km. Kiran Gond	Additional Civil Judge (Junior Division)	Varanasi
27.	2006	1858	Mradanshu Kumar	Additional Civil Judge (Junior Division)	Gonda
28.	2006	1860	Arvind Verma	Additional Civil Judge (Junior Division)	Rampur
29.	2006	1861	Rajeev Saran	Judicial Magistrate	Aligarh
30.	2006	1862	Dinesh Kumar-II	Additional Civil Judge (Junior Division)	Bijnor